

REVISED

ITEM NO.5

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 13301/2015

SUBRATA BHATTACHARYA

Appellant(s)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA & ORS.

Respondent(s)

(IA No. 75467/2019 - APPROPRIATE ORDERS/DIRECTIONS, I.A. No. 73544/2019-APPLICATION FOR INTERVENTION and I.A. No. 77769/2019-APPLICATION FOR APPROPRIATE ORDERS/DIRECTIONS)

WITH

T.C.(Cr1.) No. 1/2016 (XVI-A)

IA No. 184288/2018 - CLARIFICATION/DIRECTION)

Date : 25-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE INDIRA BANERJEE

Counsel for the parties:-

Mr. Vimlesh Shukla, Sr. Adv.
Mr. Jai A. Dehadrai, Adv.
Mr. Sidharth Arora, Adv.
Ms. Srishti Kumar, Adv.
Mr. Sameer Shrivastava, AOR

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Mr. Aviral Kashyap, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. Ritesh Agrawal, AOR
Mr. Tejas Bhatia, Adv.
Mr. Sohail Rishabh, Adv.Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Ankur Saigal, Adv.
Mr. Nishant Rao, Adv.
Mr. S. Bhardwaj, Adv.

Mr. E.C. Agrawala, Adv.

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Mr. Arun Nagar, Adv.

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Mr. Shivendra Singh, AOR

Mr. Joseph Aristotle, Adv.
Ms. Priya Aristotle, AOR
Mr. Rijuk Sarkar, Adv.

Mr. Joel, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 30 July 2019 for consideration of the Report submitted by the Hon'ble Mr. Justice R.M. Lodha Committee pursuant to the order dated 12 February 2019.

I.A. No. 107488/2019 shall also be listed on the next date of hearing.

I.A. No. 75467/2019

Learned counsel appearing on behalf of SEBI and PACL seek an adjournment of two weeks to place a reply on the record.

List after two weeks.

The replies be filed in the meantime.

I.A. No. 184288/2019

List after two weeks.

I.A. No. 73544/2019 and I.A. No. 77769/2019

The Interlocutory Applications are dismissed.

(MANISH SETHI)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER

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I.A. No. 75457/2019

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